

Annexure - 3														
Name of Corporate debtor		M/S.Easun Reyrolle Private Limited		Date of Commencement of Liquidation		17.02.2022		List of stakeholders as on		07.12.2023				
List of operational creditors (Workmen)														
Sl.No	Name of Authorised Representative, if any	Name of the Workmen	Nature of Claimant	Details of Claim Received		Details of claim admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of Claim under Verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
10	Easun Reyrolle Workers Union	Easun Reyrolle Workers Union	Workman	28.02.2022	49,37,55,825	15,62,78,659		Unpaid salary	0.945219157			33,74,77,166		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workmen category 3) Salary due from July 2019 to 16th Feb 2020, and bonus is admitted under section 53(1)(f) for Rs. 11,71,58,752/- 4) Salary claim for 5th May to Aug 2020 is admitted as per CDC Resolution under section 53(1)(a) for Rs. 46,64,981/- 5) Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 2,45,77,082 6) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under section 53(1)(b)(i) for Rs. 98,77,844/-
16	K.Sreenivasan	K.Sreenivasan	Workman	07.03.2022	85,64,365	30,11,357		Unpaid salary	0			55,53,008		1) Verified with the books of accounts and the payroll register 2) Claim admitted under workmen category 3) Salary due is admitted under section 53(1)(f) for Rs. 27,93,857/- 4) Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 2,17,500/-
30	C.Muthu	C.Muthu	Workman	09.03.2022	1,11,27,053	32,62,132		Unpaid salary	0.019730331			78,64,921		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workmen category 3) Salary due is admitted under section 53(1)(f) for Rs. 29,38,374/- 4) Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 3,23,758/-
67	K.Shajahan	K.Shajahan	Workman	16.03.2022	75,609	75,609		Unpaid salary	0.000457305			-		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workmen category 3) The claim is admitted in full for Rs. 75,609/- under section 53(1)(f)
195	S.Malarvizhi	S.Malarvizhi	Workman	21.03.2022	1,75,493	1,75,493		Unpaid salary	0.001061433			-		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workmen category 3) Claim is admitted in full under Section 53(1)(f) for Rs. 1,75,493
204	Siddalingappa (Authorised Secretary of Workmen Union)	Siddalingappa (Authorised Secretary of Workmen Union)	Workman		1,43,89,204	24,73,374		Unpaid salary	0.014959691			1,19,15,830		1) Verified with the books of accounts and the payroll register. 2) Claim admitted under Workmen category 3) Salary and bonus due is admitted under section 53(1)(f) for Rs. 15,89,285/- 4) Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 7,93,577/-
214	Bysthigideni Kotreshi	Bysthigideni Kotreshi	Workman	07.12.2022	15,09,096	59,275			0.000358513					1) No records are available 2) Claim is verified as per siddhalingappa claim form. 3) Claim was admitted u/s 36(4)(a)(iii) as Gratuity Rs. 52,275/- and u/s 53(1)(f) as Bonus Rs. 7,000/-